

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00254/2018**

Jabalpur, this Friday, the 20<sup>th</sup> day of July, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Mohd. Afzal, S/o Late Munna Miya, aged about 57 years, Post-Examinor HS1, Section QAE/31/67295, OFK, Jabalpur (M.P.), Pin – 482005  
**-Applicant**

**(By Advocate – Shri Prahlad Choudhary)**

**V e r s u s**

1. Union of India through the Secretary, Ministry of Defence, Department of Defence Production & Supplies, South Block, New Delhi – 110001.

2. Chairman Director General, Ordnance Factory Board, 10-A, Shahid Khudi Ram Bose Road, Kolkata – 700001.

3. General Manager, Ordnance Factory Khamaria, Jabalpur (M.P.) 482005  
**-Respondents**

**ORDER (O R A L)**

**By Navin Tandon, AM.**

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file a fresh O.A.

Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-